

Notice

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of CR 3647/1991 Ravinder Nath V/s Polima and FAO 2786 of 1997 titled as "Ram Singh V/s Jiwan Singh" to Reconstruction Cell with in a period of 15 days.

70/10/21
05-01-2022
Assistant Registrar
(Civil Revision Branch)
SP
5/1/22
8
5/01/2022